

12.06 hrs.

PAPERS LAID ON THE TABLE**Annual Report of and Review on Indian Statistical Institute, Calcutta, for 1982-83**

The Minister of Planning (SHRI S. B. CHAVAN) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Calcutta, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Statistical Institute, Calcutta, for the year 1982-83.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-8264/84.]

Eighty-eighth Report of Law Commission, First Annual Report of Election Commission of India for 1983 Report on General Elections to the Legislative Assemblies of Bihar, Gujarat, Kerala etc. 1979-80.

The Minister of Law, Justice and Company Affairs (SHRI JAGAN NATH KAUSHAL) : I beg to lay on the Table-

- (1) A copy of the Eighty-Eighth Report (Hindi and English versions) of Law Commission on Governmental Privilege in Evidence : Sections 123-124 and 162, Indian Evidence Act, 1872 and Article 74 and 163 of the Constitution.

[Placed in Library. See No. LT-8265/84]

- (2) A copy of the First Annual Report (Hindi and English versions) of the Election Commission of India, for the year 1983.

[Placed in Library. See No. LT-8266/84]

- (3) A copy of the Report (Hindi and English versions) on the General Elections to the Legislative Assemblies of Bihar, Gujarat, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Punjab, Rajasthan, Sikkim, Uttar Pradesh, Tamil Nadu, Arunachal Pradesh, Goa, Daman and Diu,

Mizoram and Pondicherry, 1979-80 (Volume-II-A and Volume-II-B).

[Placed in Library. See No. LT-8267/84.]

Statement correcting answer to USQ. No. 3504 of 14.12.1983 re pitiable Condition of Small units of Bokaro Industrial Area, and Review on an Annual Report of Neelanchal Ispat Nigam, Ltd., Bhubneswar etc.

The Minister of state in the Ministry of Energy (SHRI ARIF MOHAMMAD KHAN) : I beg to lay on the Table—

- (1) A statement (Hindi and English versions) (i) correcting the reply given on 14th December, 1983 to Unstarred Question No. 3504 by Shri Harish Kumar Gangwar regarding pitiable condition of small units of Bokaro industrial area, and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT-8268/84.]

STATEMENT

In answer to parts (a) to (c) of the Unstarred Question No. 3504 of 14th December, 1983, the value of orders placed for the year 1982-83 was given as Rs. 775.00 lakhs, the correct figure is Rs. 755.00 lakhs. This was a typographic error.

The error came to notice only recently while compiling data on all plants and hence the delay in correction.

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Neelanchal Ispat Nigam Limited, Bhubaneswar, for the period from 27th March, 1982 to 31st March, 1983.

- (ii) Annual Report of the Neelanchal Ispat Nigam Limited, Bhubaneswar, for the period from 27th March, 1982 to 31st March, 1983 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-8269/84]